

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 85 of 2017 (SZ)**

**Applicant(s)**

S. Senthil Kumar  
Karudayampalayam Village  
Karur District

Vs.

**Respondent(s)**

The Member Secretary  
Tamil Nadu Pollution Control Board  
Guindy and 2 others.

**Legal Practitioners for Applicant(s)**

M/s. M. Vetri Selvan  
M. Easan

**Legal practitioners for respondent(s)**

Mrs. H. Yasmeen Ali for R1 and R2

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 12.07.17</p> <p style="text-align: center;">Applicant and counsel not present. No representation for respondents 1 to 3. Vakalat not filed for R3. R3 called absent. For appearance of R1, R2 and reply call on 26.07.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>

